

दूसरी बात मैं यह कहना चाहता हूँ कि कुछ गांवों में कई कई आदमियों को घूप को कर्जा दिया गया है। इन पांच में से चार नाद क्लेमेंट हैं और एक क्लेमेंट है। अब ऐसा होने लगा है कि जो नान क्लेमेंट्स का लोन है वह भी उस एक क्लेमेंट क कम्प्लेन्शन से काट लिया जाता है।

**Shri N. C. Chatterjee:** It is already five O'clock.

**An Hon. Member:** He can speak tomorrow.

**Mr. Chairman:** He can continue tomorrow.

#### MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:

I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 12th September, 1955, has passed the enclosed motion referring the Inter-State Water Disputes Bill, 1955, to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the Members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House.

#### Motion

"That the Bill to provide for the adjudication of disputes relating to waters of inter-State rivers and river valleys be referred to a Joint Committee of the Houses

368 L.S.D.—9

consisting of 45 members; 15 members from this House, namely:— Shri G. Ranga, Shri M. Govinda Reddy, Shri S. Venkataraman, Shri Jagannath Prasad Agrawal, Shri H. P. Saksena, Shri Krishnakant Vyas, Syed Mazhar Imam, Shri M. H. S. Nihal Singh, Shri Jagannath Das, Shri Vijay Singh, Shri N. D. M. Prasadarao, Shri Surendra Mahanty, Shri S.N. Dwivedi, Shri N. R. Malkani, Shri Jai Sukh Lal Hathil

and 30 members from the Lok Sabha;

that in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committees will apply with such variations and modifications as the Chairman may make;

that this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee; and

that the Committee shall make a report to this House by the 21st November, 1955."

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday the 14th September, 1955.*